

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 1

IA No.- 2054/ND/2021 in IB- 274/ND/2018

IN THE MATTER OF:

Shashi Sharma Liquidator

... Applicant/Petitioner

Vs

Royale Pressing and Components Pvt. Ltd.

... Respondent

Order under Section 9 of IBC.

Order delivered on 03.05.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 2054/ND/2021:

This is a progress report filed by the liquidator for the quarter ending on 31st March 2021. The same is taken on record with all just exception. Place the file with the main file. IA is disposed of.

Sd/-

**NARENDER KUMAR BHOLA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**